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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

T.A. No. 770/87

K.L. Sonkar & ors.

..Applicants.

versus

Union of India & ors.

..Respondents.

Hon. Mr. K. Obayya, Adm. Member.

Hon. Mr. J.P. Sharma, Judl. Member.

(J.P. Sharma, Judl. Member.)

K.L. Sonker and others filed the Writ Petition No. 15664/81 before the Hon. High Court at the Allahabad for the relief that the change of seniority from the selected list of 1969 DPC held in May, 1970 be quashed or alternatively treat the petitioner to have been appointed against 25% quota for members of S.C. in the ministerial cadre.

2. None is present from the side of the applicant today as well as on the earlier sittings of this Bench. Before the D.R. also Shri K.C. Sinha, Advocate's Clerk has taken time to inform the counsel for the applicant. Office has also issued notice on 19.4.90 but those have not been received unserved. On the last sitting on 10.5.90 none was present from either side.

3. Seeing to the relief claimed in the Writ Petition, it appears that by the passage of time it has become infructuous. The applicant appears to have joined in 1956 and he challenged the DPC panel of 1969 and now ~~were~~ in 1990, so only it can be said that the applicant has lost interest in the matter. The T.A./W.P. is therefore, dismissed in default of the applicant with costs on parties.

Dee
Judl. Member.

Dee
Adm. Member.

Allahabad Dated. 9.8.90.